

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/693/TB/2017  
NAME OF THE PETITIONER(S) : STEEL'S & SCRAP  
NAME OF THE RESPONDENTS : EVERON CASTINGS PVT LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. K. RAVICHANDRAN  
(PCS)  
REPRESENTING N V B L ASSOCIATES  
MUMBAI

PETITIONER

*K. Ravichandran*

2. B. Kothikem  
in favour of S.V. Ravi Prasad

Respondent

*B. Kothikem*

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged with the condition that counter shall be filed before next date of hearing by giving a copy to the other side. Matter is posted for arguments. Put up on 02.01.2018 at 10.30 A.M.

- sdr  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk